

Hon'ble NGT, Principal Branch, New Delhi O.A. No. 58/2018 (WZ)

(Protection of Environment and Public Service Committee Vs. Union of India and Ors)

As per order dated 18/08/2020 CPCB and GPCB are directed to submit further action taken report and also if deem it necessary, engage any independent agency or IIT and submit the report with regard to damage assessed by the committee.

In that context GPCB and CPCB has finalized the TOR of the proposed study and are in finalization of awarding the work to the IIT- Gandhinagar. IIT- Gandhinagar has assured board to complete study within three months.

Due to COVID-19 pandemic there has been delay in awarding the work in spite of sincere efforts.

The GPCB and CPCB are sincerely pursuing to complete the study work within next three months as per timeline given by expert agency i.e. IIT- Gandhinagar.

Unit Head

Junagadh

Gujarat pollution Control Board